

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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30.05.2014

OA No. 291/00324/2014

Mr. P.N. Jatti, Counsel for applicant.

The learned counsel for the applicant wants to withdraw the present OA with liberty to file the fresh OA.

The OA is dismissed as withdrawn. However, as prayed for, the applicant is at liberty to file fresh OA, if so advised.

  
(Anil Kumar)  
Member (A)

*abdul*